

INTERLOCUTORY APPLICATION NO. 1

(Application for condonation of delay in filing the Special Leave Petition)

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC..21561 OF 2014

WITH PRAYER FOR INTERIM RELIEF

U.P. FINANCIAL CORPORATION & ANR.

...PETITIONERS

VERSUS

M/S CARDOLA BOARD MILLS PVT. LTD. & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Orders dated 07.07.2014 passed by the High Court of Judicature at Allahabad in Writ Petition (c) No. 17601 of 1995.

It is submitted that there is a delay of 20 days in filing the Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

It is submitted that Mr. Rakesh U. Upadhyay, Advocate has filed a letter dated 07.11.2014 (copy included as page no. 138 of the Special Leave Petition)

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 13th day of January, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Rakesh U. Upadhyay, Advocate

Mr. Rohit K. Singh, Advocate

ASSISTANT REGISTRAR